(c) As per rule 180 (1) of the Delhi School Education Rules, 1973, every management of recognised school has to submit return on the prescribed proformae to Delhi Administration every year. The information regarding salary is also to be submitted alongwith the return. Delhi Administration ensures that the employees of the recognised private schools are paid their salary at par with the employees of Govt. schools. If any violation of section 10 (1) of Delhi School Education Act, 1973 is found, action is contemplated against such management under the provisions of the said Act/Rule.

STD facility in Maharashtra

1747. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is any proposal under Government's consideration to extend the STD facility to all subscribers of telephone in Maharashtra during the Seventh Five Year Plan and if so, what are names of places where this facility is proposed to be provided; and
- (b) whether Latur and Nanded are also included in this list?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA-TIONS (SHRI SANTOSH MOHAN DEV): (a) No, Sir. 43 places in Maharashtra state are already having STD facility. The names of places where this facility is proposed to be provided during the remaining period of 7th plan are given below:-

- 1. Alibagh
- 2. Bhandara
- 3. Bhir
- 4. Buldhana
- 5. Barsi
- 6. Dhulia
- 7. Gondia

- 8. Gadchiroli
- 9. Jalna
- 10. Khamgaon
- 11. Kausa
- 12. Kudal
- 13. Latur
- 14. Lonayala
- 15. Manmad
- 16. Malegaon
- 17. Mahabaleshwar
- 18. Nanded
- 19. Osmanabad
- 20. Parbhani
- 21. Phalton
- 22. Taloja
- 23. Tumsar
- (b) Yes, Sir.

Teaching of Anganwadis

1748. SHRIMATI SURY/KANTA JAYAWANTRAO PATIL: Will Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) which is the competent authority for the recruitment of teachers for Anganwadis:
- (b) what are the qualifications prescribed for the posts of the teacners; and
 - (c) what is their monthly salary?

THE MINISTER OF STATE THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WO-MEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI MARGARET ALVA): (a) to (c) There is no post of teachers Anganwadis in the Integrated Child Development Services (ICDS) me. Under the ICDS scheme, work of Anganwadis is looked after by an Anganwadi Worker, a lady drawn from the local community and who is a part time voluntary worker. According to the guidelines issued by this Department to the States, the anganwadi workers may be selected by a committee consisting of officials and non-officials. The Anganwadi Workers should have studied upto VIIIth Standard. In case, women having this minimum educational qualification are not available. this qualification is relaxed. Anganwadi Worker is paid a monthly honorarium between Rs. 225|- and Rs. 325, depending upon her qualification and experience.

Unsatisfactory services of Vayudoot in North Eastern

1749. SHRI F. M. KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Vayudoot services in the North Eastern region are not adhering to its schedule duirng the last 2 years;
- (b) if so, what are the details thereof; and
- (c) what steps are being taken to improve the punctuality of Vayudoot services and other facilities in that region?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION (SHRI JAGDISH TYTLER): (a) to (c) But for temporary dislocation disruption of flights in months of January and February. 1987, as a result of grounding of aircraft, Vayudoot services in the North-· Eastern region have been operating on schedule.

Vayudoot constantly endeavours to ensure 'on-time' operations of services. Due, however, to bad weather and technical reasons some delays or cancellations do occur. It is expected that with the proposed augmentation of aircraft capacity, 'ontime' performance of Vayudoot will inforove further.

Government Hospitals functioning in the Country

1750. SHRI F. M. KHAN: Will the Minister of HEALTH AND FA-MILY WELFARE be pleased to state:

- (a) what is the number of hospitals in the country which are controlled by the Central Government present:
- (b) whether Government propose to open more hospitals in different States in the near future; and
- (c) if so, what are the details of hospitals to be set up in each State?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FA-MILY WELFARE (SHRI P. NARASIMHA RAO): (a) The following three hospitals are under the control of Central Government:-

- (i) Dr. Ram Manohar Lohia Hospital. New Delhi.
- New (ii) Safdarjang Hospital, Delhi.
- (iii) Smt. Sucheta Kriplani and Kalavati Saran Children Hospital, New Delhi.
- (b) No. Sir. Opening of hospitals within their jurisdiction is generally the responsibility of the State Governments.
 - (c) Does not arise.

Withdrawal of sole selling right clause in the allotment of bookstall agreements

1751, SHRI CHATURANAN MISH-Will the Minister of RAIL-WAYS be pleased to state what are the names of Members of Parliament who have suggested during 1986 for withdrawal of sole selling right clause from the agreement of Ms. A. H. Wheeler & Co. as was in the case of other bookstall contractors under Railway Board's letter No. 75 TG. III 461 19 dated January, 1976 and the action taken on their suggestion?